## GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:356 ANSWERED ON:26.02.2013 WOMEN POLICE PERSONNEL

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## Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of women police personnel along with their percentage in the police force, separately as on date, State/UT-wise;
- (b) the total number of police stations manned by women personnel in the country as on date, State/UT-wise;
- (c) whether the Union Government has any proposal to deploy two sub-inspectors and seven female constables in every police station in view of the increasing crime against women in the country including the National Capital Territory (NCT) of Delhi;
- (d) if so, the details thereof;
- (e) whether the Union Government has issued any directives to the State Governments to increase the representation of women in police force and women personnel posted in police stations to check the crime against women and children; and
- (f) if so, the details thereof and the reaction of the State Governments in this regard?

## **Answer**

## MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI R. P. N. SINGH)

(a) & (b): As per the compilation of Bureau of Police Research & Development (BPR&D), namely, 'Data on Police Organisations in India (as on January 1, 2012), the State / UT-wise details of actual strength of women police, as on 1st January, 2012 and their percentage in the police force is given in the statement at Annexure-I.

The State/UT-wise details of number of women police stations, as on January 1, 2012, is given in the statement at Annexure-II.

(c) to (f): 'Police' is a State subject as per the VIIth Schedule to the Constitution of India. Therefore, it is the responsibility of the State Governments to give adequate representation to women in the State Police Forces. However, the Ministry of Home Affairs had issued a detailed advisory dated 4.9.2009 to all State Governments / UTs for safety and security of women and control of crime against them. One of the steps suggested in the advisory is increasing the overall representation of women in police forces at all levels through affirmative action so that they constitute about 33% of the police.

As regards the National Capital Territory (NCT) of Delhi, a proposal has been sent by the Office of the Commissioner of Police, Delhi on 4.2.2013 to Ministry of Home Affairs for creation of 1950 posts (2 Women Sub-Inspector and 8 Women Constable each for 161 Territorial Police Stations, 1 woman Sub-Inspector and 3 women Constable each for 15 police stations of Indira Gandhi International Airport, Crime and Railway, including Metro, and 1 woman sub-inspector and 2 women constable each for 4 Units, namely, Crime, Crime against Women, Economic Offences Wing and Special Cell- declared as Police Stations and 268 posts against Contingency Reserve / Training Reserve. The proposal is receiving attention in the Ministry of Home Affairs.